**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No 419/KB/2017

24/11/2

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name	of the Company	Prakash Assignment Pv	t Ltd.	
Ur	nder Section	14(1) 252/3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

B. UNNIKRISHAIAN B. Naillo.

ORDER

Ld. Pr. CS for the petitioner is present.

Registrar of Companies (RoC) has not filed his report. Ld. Counsel for the petitioner has informed that he has served copy of the petition on the RoC. Petitioner has not filed affidavit of service. Petitioner is directed to file affidavit of service.

Notice may also be served on the Central Government through the Regional Director, Eastern Region, Kolkata along with the copy of petition for filing detail paragraphwise comments within 30 days and file affidavit of service within 7 days from today.

List on 03/01/2018 for hearing.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)